NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

20

T.C.P No. 228/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

AKG Shuttrings Pvt.Ltd.

V/s.

Indore Treasure Market City Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

20 RAK

CANTER FOR

ORDER TCP No.228/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 31.7.2017.

sd/-**V. NALLASENAPATHY**

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)